

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Yes, Sir.

(b) Sanitation of high order cannot be maintained in and around the village in the absence of sewers.

(c) to (e). The Delhi Water Supply and Sewage Disposal Undertaking has prepared an estimate of Rs. 5.24 lakhs for laying and connecting sewer of village Aslatpur and another estimate for Rs. 18.66 lakhs for replacement of defective sewer in and adjacent area of Block 'A'. Necessary action to start the work is now awaiting completion of certain other necessary steps.

बम्बई टेलीफोन डिस्ट्रिक्ट में एम्पलीफोन

4876. **आचार्य भगवान देव** : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बम्बई टेलीफोन डिस्ट्रिक्ट के पास एम्पलीफोनों का पर्याप्त स्टॉक है;

(ख) इस डिस्ट्रिक्ट के सितम्बर 1979 से एम्पलीफोनों के लिए कितने आवेदन प्राप्त हुए;

(ग) उनमें से कितनों को ऐसे टेलीफोन दिए गए हैं और कितने प्रतीक्षा सूची में हैं, और

(घ) प्रतीक्षा सूची में जिनके नाम हैं वे कब तक इन टेलीफोन कनेक्शनों के मिलने की आशा कर सकते हैं?

संचार मंत्रालय में राज्य मंत्री (श्री कांतिक उरांव) : (क) इस समय कोई स्टॉक नहीं है। 30 एम्पलीफोनों की व्यवस्था की जा रही है।

(ख) 28

(ग) 6

(घ) लगभग अक्टूबर, 1980 तक।

Foreign Exchange Spent/Gained by Cricket Control Board

4877. SHRI N. DENNIS: Will the Minister of EDUCATION be pleased to state:

(a) the total amount of foreign exchange spent/gained by the Cricket Control Board due to the Indian Cric-

ket teams visiting other countries during the last three calendar years; country-wise; and

(b) the amount of foreign exchange gained/spent by the Board due to the Foreign Cricket teams visiting India during the same period; team-wise?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) and (b). Requisite information is being collected and will be laid on the table of the House at the earliest.

Legislation to Control Noisiest Urban Areas

4878. SHRI DIGVIJAY SINH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the urban areas of India are some of the noisiest in the world;

(b) if so, whether the existing legislation is adequate to control it;

(c) if not, what has been decided to promulgate such comprehensive legislation; and

(d) when such a bill will be drafted and introduced?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) No, Sir. Noise in public places is not of alarming concern in India. In case of traffic noises the level is more or less the same as in other countries. But noise made by people during festivals, marriages, processions (religious or political) and sports events is at times excessive.

(b) Yes, Sir. Noise pollution, at present can be controlled by the effective implementation of the following measures:—

(i) operating on the relevant provisions of the Criminal Procedure Code and the Municipal laws;

(ii) proper maintenance of vehicles and enforcing the relevant provisions of the Motor Vehicles Acts